

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) No. 29 of 2021**

**IN THE MATTER OF:**

**Solar Industries India Ltd.**

**...Appellants**

**Vs.**

**Kailash Chandra Nuwal & Ors.**

**...Respondent**

**Present:**

**For Appellant:**

**Dr. Abhishek Manu Singhvi and Mr. S.N.Mookerjee, Sr. Advocates with Mr. Avishkar Singhvi, Mr. V P Singh, Mr. Rahul Goel and Ms. Anshula Laroia, Advocates.**

**For Respondents:**

**Mr. Kapil Sibal, Sr. Advocate with Mr. Sunil Jain, Ms. Parul Shukla, Advocates for R-1.**

**Mr. Kishnan Venugopal, Sr. Advocate with Mr. M.P. Srivignesh, Ms. Saudamini Sharma, Advocates for R-2.**

**Mr. Abhinav Vashisht, Sr. Advocate with Mr. Nitish Sharma, Mr. Syed Firdavs, Mr. Nilesh Deep and Ms. Namrata Raj, Advocates for R-3.**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Vijayendra Pratap Singh, Mr. A Jalan, Mr. Atul N, Ms. Simran Bhat, Mr. Anant Narayan Mishra, Mr. Arnab Ray and Ms. Aishwarya Modi, Advocates for R-5,6.**

**ORDER**

**(Through Virtual Mode)**

**19.03.2021:** Heard the Learned Counsel for the Appellant.

Learned Counsel for the Respondent commenced his arguments but due to paucity of time the arguments remained inconclusive.

Interim order to continue till the next date of hearing.

Let the matter be fixed as 'Part Heard' on **05<sup>th</sup> April, 2021** on top of the list.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

sr/bm

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